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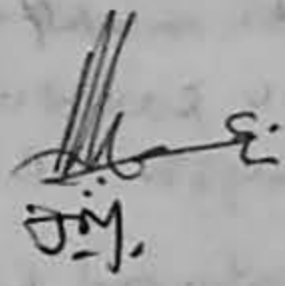
THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / BA / CP NO. 362 OF 2002.

Applicant/s Noor Alam Respds. U. O. Y. 2003.

Advocate for Applicant/s Sh. P. K. Gupta / Sh. G. K. Singh Advocate for Respondent/s Sh. K. P. Singh.

Notes of the Registry	Orders of the Tribunal	Sheet No. 21.
O.A. is admitted on 13.1.2003. Notice on behalf of respondent served upon respondent through Sh. K. P. Singh. Counter and rejoinder have been exchanged. Misc Delay 443/03 Misc Take 444/03 Misc Dismiss 445/03 With counter is pending as per Honble Court order dt 06/5/02 dt 06/00 A.C. allowed by the Honble Court but till today no detail has been carried out by the Counsel. Submitted by hearing 21/10/09.	26/10/2009 Hon. Mr. Ashok S. Karmachari, J.M. Hon. Mr. S. N. Shukla, A.M. Even in the revised call there is no representation on behalf of the applicant. Sh. K. P. Singh is present for the respondents. O.A. stands dismissed for non-prosecution.  A.M.  J.M.	